

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 1762 of 2020

Basir Sk. Petitioner

Versus

1.The State of Jharkhand

2.Alam Ara Bibi

... .. Opposite Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Gautam Kumar, Advocate

For the Opposite Party : A.P.P.

4/25.06.2020 Mr. Gautam Kumar, learned counsel for the petitioner submits that
requisites etc. in terms of the order dated 20.03.2020 has been filed today.

If the same has been filed, office to proceed accordingly.

(Rongon Mukhopadhyay, J)

R. Shekhar